

GOVERNMENT OF INDIA

MINISTRY OF POWER

RAJYA SABHA

QUESTION NO07.03.2011

ANSWERED ON

RURAL ELECTRIFICATION IN MAHARASHTRA .

1220

SHRI RANJITSINH VIJAYSINH MOHITE PATIL

Will the Minister of COALPOWER be pleased to state :-

- (a) the number of such villages in Maharashtra, district-wise which are still unelectrified due to which residents of those villages are still forced to live in darkness;
- (b) whether those villages are not getting the benefit of Rajiv Gandhi Grameen Vidyutikaran Yojana of the Central Government; and
- (c) by when Government would electrify those neglected villages under the said scheme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI K.C. VENUGOPAL)

(a) to (c):As per census 2001, 744 villages were un-electrified in Maharashtra. Under RGGVY, 34 Detailed Project Reports (DPRs) for 34 Districts of Maharashtra covering electrification of 6 un-electrified villages of Vasai district and intensive electrification of 40,292 already electrified villages for release of free connections to 18.76 lakh BPL households at an estimated cost of Rs.713.44 Crore have been sanctioned during 10th and 11th Plan. These DPRs were prepared by Maharashtra State Electricity Distribution Company Limited (MSDCL), the implementing agency in all 34 districts for RGGVY projects and submitted the same to the Rural Electrification Corporation Ltd. (REC) through State Government. However, after survey, the 6 un-electrified villages of Vasai were also found electrified. Therefore, no un-electrified villages have been covered by the State under the RGGVY. As on 15.02.2011, free electricity connections have been released to 9.71 lakh BPL households in 20505 electrified villages. The balance works of rural electrification of the sanctioned projects of Maharashtra are expected to be completed by end of 11th Plan period.